

27

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/78/2017  
NAME OF THE PETITIONER(S) : THE SOUTH TRAVANCORE PLANTATIONS LTD  
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. SRIDHARAN

Practising Company Secretary

N. Sridharan

ORDER

PCS representing the petitioner present. The report of ROC is awaited. Time extended at request for hearing the matter. Put up on 09.10.2017 at 10.30 A.M.

-sd/-  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc